

Seventeenth Loksabha

>

Title: Regarding revision of the pension of Railway pensioners-laid.

SHRI BHOLA SINGH (BULANDESHAHAR): Even after five years of implementation of the 7th Pay Commission in 2016, the pay of several railway pensioners have not been revised in different Zones of Indian Railways. The railway pensioners are still drawing pension as per 6th Pay Commission pay structure.

In North Eastern Railway Head Quarter, Gorakhpur, pensions of many employees like Health Inspectors who retired in 2016, have not been revised according to 7th PC and they are drawing less pension due to pending cases of such revision.

I request the Ministry of Railways to take urgent necessary measures to revise the pension of pensioners of NE Railway, as per 7th PC pay structure to enable ease of living to the pensioners.